

Year	Outstanding Amount
2009-10	Rs. 2,63,236.00 Crore
2010-11	Rs. 3,28,534.00 Crore
2011-12	Rs. 3,81,134.00 Crore

(c) to (e) As per the report of the Expert Committee on Private Investment in Power Sector compiled by Central Electricity Authority (CEA) in June 2012, the estimated private investment in power was Rs.56476.32 crore in 2009-10, Rs.86646.39 crore in 2010-11 and Rs.106974.58 crore in 2011-12.

The Year-wise details of investment made by Central, State and Private Sectors as per the reports of the Project Authorities are given below:

(Rs. in crore)				
Year	Generation	Transmission	Distribution	Total
2009-10	93881.46	26080.32	24230.55	144192.33
2010-11	139499.53	27260.05	24151.04	190910.62
2011-12	140821.23	34415.35	19724.11	194960.69

(f) As far as the Distribution Sector is concerned, a Financial Restructuring Plan (FRP) has been approved by the Government to achieve financial turnaround of State owned Distribution Companies (DISCOMS) by restructuring their debts and providing support through a Transitional Finance Mechanism. The Government has also set up the National Electricity Fund (NEF), an interest subsidy scheme to provide interest subsidy on loans raised by distribution companies, both in public and private sector, for developing their distribution network.

Expenditure on different power stations of NHPC

1395. SHRI G. N. RATANPURI: Will the Minister of POWER be pleased to state:

(a) the expenditure on construction and installed capacity of each one of the National Hydro Power Corporation (NHPC) power stations, including the per units rate of power produced;

(b) the details of expenditure incurred against total expenditure on each one of the under construction power houses of NHPC; and

(c) the details of the projects on anvil or where MoU has been signed with concerned State Governments?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) NHPC operates sixteen (16) hydro power stations in the country. The details of expenditure on construction, installed capacity and per unit rate of power produced for all power stations are given in the Statement-I (*See below*).

(b) At present, six (6) hydro electric power projects are under construction by NHPC in the country. The details of expenditure incurred against the cost are given in the Statement-II (*See below*).

(c) The details of projects on anvil or where MoU has been signed with State Governments are given in the Statement-III.

Statement-I

Details of expenditure on construction, installed capacity and per unit rate of power for various power stations

Sl. No.	Name of Power station	Name of State	Capital cost on COD (Rs. in crs.)	Installed Capacity (MW)	Composite Rate (2013-14) (Rs/unit)
1	2	3	4	5	6
1	Bairasiul	Himachal Pradesh	143.21	180	1.56
2	Loktak	Manipur	115.77	105	2.81
3	Salal	Jammu and Kashmir	803.41	690	0.98
4	Tanakpur	Uttarakhand	357.68	120	2.30
5	Chamera-I	Himachal Pradesh	1969.76	540	2.02
6	Uri	Jammu and Kashmir	3166.14	480	1.62
7	Rangit	Sikkim	475.85	60	2.92
8	Chamera-II	Himachal Pradesh	1956.06	300	2.74
9	Dhauliganga	Uttarakhand	1631.40	280	2.92
10	Dulhasti	Jammu and Kashmir	5078.49	390	6.18
11	Teesta-V	Sikkim	2489.44	510	2.25

1	2	3	4	5	6
12	Sewa-II	Jammu and Kashmir	994.69	120	4.33
13	Chamera-III	Himachal Pradesh	2017.72 *	231	3.77
14	Chutak	Kargil (Jammu and Kashmir)	797.07 ^	44	6.26
15	TLDP-III	West Bengal	1925.80 *	132	5.57
16	Nimoo-Bazgo	Leh (Jammu and Kashmir)	822.19 ^	45	9.80 #
TOTAL				4227	

Note 1. Capital cost as on Commercial Operation Date (COD) as considered by Government of India (GOI)/ Central Electricity Regulatory Commission (CERC) for tariff purpose.

2. Composite rate is based on Minimum Alternate Tax (MAT) rate of 2013-14 and is excluding of Water Usage Charges, Power System Operation Corporation Ltd. (POSOCO) charges, Foreign Exchange Rate Variation (FERV) etc.

* Capital cost as per tariff petition filed to CERC.

^ As per provisional tariff order.

Project is declared under commercial operation on 10.10.2013 therefore part year tariff.

Statement-II

Status of expenditure in respect of projects under construction

Sl. No.	Project	Installed Capacity (MW)	Cost (Rs. in Crs.)	Expenditure incurred till November, 13 (Rs. in crores)
1	2	3	4	5
1	Parbati-II	800	5365.7 (Aug-11 PL)	4151.87
2	Parbati-III	520	2470.46 (Dec-12 PL)	2228.58
3	Uri-II*	240	2080.82 (Sep-11 PL)	2091.91
4	Kishanganga	330	5497.72 (Jan-13 PL)	2931.14

1	2	3	4	5
5	TLDP-IV	160	1501.75 (Jul-10 PL)	1410.85
6	Subansiri Lower	2000	10667.09 (Dec-10 PL)	6428.99
TOTAL :		4050		

* Three units (60 MW each) of Uri-II HE Project (60x4= 240 MW) have been commissioned till date.

Statement-III

*Details of projects on anvil on where MoU has been signed
with State Government.*

Sl. No.	Name of the Project	State	Installed Capacity
1	2	3	4
NHPC's own projects			
1	Kotli Bhel-IA	Uttarakhand	195 MW
2	Kotli Bhel-IB	Uttarakhand	320 MW
3	Kotli Bhel-II	Uttarakhand	530 MW
4.	Dibang	Arunachal Pradesh	3000 MW
5.	Tawang-I	Arunachal Pradesh	600 MW
6.	Tawang-II	Arunachal Pradesh	800 MW
7.	Teesta-IV	Sikkim	520 MW
8.	Dhauliganga Intermediate Hydroelectric Project	Uttarakhand	210 MW
9.	Goriganga IIIA Hydroelectric Project	Uttarakhand	120 MW
JV projects			
10.	Pakal Dul (JV of NHPC, JKSPDC & PTC)	Jammu and Kashmir	1000 MW
11.	Loktak Downstream (JV of NHPC and Government of Manipur)	Manipur	66 MW

1	2	3	4
12	Tipaimukh (JV of NHPC, NEEPCO and Government of Manipur)	Manipur	1500 MW
13.	Solar Power Project (JV of NHPC and Government of Uttar Pradesh)	Uttar Pradesh	50 MW
14.	Salka Thermal Power Project (JV of NHPC and Government of Chhattisgarh)	Chhattisgarh	1320 MW

**WRITTEN ANSWERS TO STARRED QUESTIONS AND UNSTARRED
QUESTIONS SET FOR THE 16TH DECEMBER, 2013***

WRITTEN ANSWERS TO STARRED QUESTIONS

Adoption Norms

*141. SHRI. SANJAY RAUT: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether waiting period for adoption of a child by childless parents in Mumbai and Delhi is too long and whether the procedure for adoption is cumbersome and complex;

(b) if so, the steps Ministry is taking to expedite the adoption cases;

(c) whether it is a fact that overseas Indians, NRIs or foreigners are given priority over the Indian parents adopting a child; and

(d) if so, the reasons therefor and whether Government is considering to change the adoption norms?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The waiting period for prospective adoptive parents (PAPs) to adopt a child depends on the availability of an adoptable child suited to their requirements and on the number of PAPs registered

* The sitting of the Rajya Sabha on Monday, the 16th December, 2013 was adjourned on account of passing away of Shri Sis Ram Ola, Minister of Labour and Employment. Answers to Questions put down in the lists for that day were laid on the Table of the House on Tuesday, the 17th December, 2013.